

Listed on : 15.12.2016
R. Court No. : 1
Item No. : 47

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO.6269 OF 2015

State of Uttar Pradesh Through Principal
Secretary, Home Department ... Petitioner(s)
VERSUS
Hoshiyar Singh ... Respondent(s)

AND

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO.6868 OF 2015

Shashi Gupta ... Petitioner(s)
VERSUS
State of Uttar Pradesh & Anr. ... Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the Court of
Ld. Registrar on 24.10.2016, when the following Order was passed -

"SLP (Crl.) No.6269 of 2015

Sole respondent has already filed Counter Affidavit.

SLP (Crl.) No.6868 of 2015

The Ld. Counsel for respondent No.2 adopts counter affidavit filed on behalf of the sole respondent in the first matter on behalf of respondent No.2 also in this matter.

The Ld. Advocate, Mr. Aishwarya Pathak, appearing on behalf of Mr. Ardhendumauli Kumar Prasad, Advocate-on-Record appears for respondent No.1. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks' time.

List again on 15.12.2016."

SLP (Crl.) No.6269 of 2015

There is sole Respondent in the instant matter who is represented by Mr. Sudhir Naagar, Advocate and Counter Affidavit has already been filed.

Service of Show Cause Notice is complete.

SLP (Crl.) No. 6868 of 2015

There are two Respondents in the instant matter.

It is submitted that Mr. Aishwarya Pathak, Advocate appeared on behalf of Mr. Ardhendumauli Kumar Prasad, Advocate-on-Record for respondent No.1 has not filed Vakalatnama and Counter Affidavit so far.

Respondent No.2 is represented by Mr. Sudhir Naagar, Advocate.

Service of Show Cause Notice on Respondent No.1/State is incomplete and complete in respect of Respondent No.2.

The matters above mentioned are listed before the Court of Registrar with this office report.

DATED this the 14th day of December, 2016.

ASSISTANT REGISTRAR

Copy to -

Mr. Ardhendumauli Kumar Prasad, Advocate
H-11, L.G.F., Lajpat Nagar-III, N.D.

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Mr. Apoorv Kurup, Advocate
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ASSISTANT REGISTRAR